

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 47

**CP No. 4/ND/2015
RT CP No. 195/Chd/Hry/2017**

Under Section 397/398 Companies Act. 1956

In the matter of:-

Smt. Mumuko Saxena & ors.

...Petitioners

Vs.

EFN Global Impex Pvt. Ltd & ors

...Respondents

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member
(Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to
11.10.2023.

Sd/-
Court Officer

August 17, 2023
PRF